Interim Resolution Professional / Resolution Professional	Arun Kapoor
IBBI Registration No.	IBBI/IPA-003/IP-N00030/2017-2018/10230
Name of the corporate debtor	KULT APP PRIVATE LIMITED (now known as 21 Zen Realtech Private Limited)
Date of commencement of CIRP	26/10/2026
List of creditors as on	09/11/2026
List of unsecured financial creditors belonging to any class of creditors	
(Amount in Rs)	

Sl. No.	**Name of creditor**	**Details of claim received**		**Details of claim admitted**						**Amount of contingent claim**	**Amount of any mutual dues, that may be set-off**	**Amount of claim not admitted**	**Amount of claim under verification**	**Remarks, if any**
		Date of receipt	**Amount claimed**	**Amount of claim admitted**	**Nature of claim**	**Amount covered by security interest**	**Amount covered by guarantee**	**Whether related party?**	**% of voting share in CoC**					
	Total		**0**	**0**		**0**	**0**		**0.000**	**0**	**0**	**0**	**0**	

Arun Kapoor

Digitally signed by Arun Kapoor
Date: 2026.11.14 15:07:16 +05'30'

Arun Kapoor
Interim Resolution Professional
In the matter of CIRP of Kult App Private Limited (Now known as 21 Zen Realtech Private Limited)
Registration number: IBBI/IPA-003/IP-N00030/2017-18/10230
IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706
IBBI Registered E-mail Id - arun.kapoor58@yahoo.in
AFA valid up-to: December 31, 2026